

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI PARTHA SARATHI CHAUDHURY, JM

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1.	172/NAG/2017	Soni Maloo & Talda Developers, Khatri Towers, Opp. Dnyanmata School, Camp, Amaravati – 444602. PAN : ABSFS7767B	ITO, Ward- 4, Amaravati	2013-14
2.	188/NAG/2017	Sanjivani Estate Agency, Dr. Deotale Market, Main Road, Rukhmini Nagar, Amaravati – 444601. PAN: AADFS4555P	DCIT, Amaravati Circle, Amaravati	2013-14
3.	102/NAG/2019	Late Shri Shivaji Jagdeorao Iche Through L/H Shri Omprakash Iche, 1, Iche Bhavan, Dabki Road, Old City, Akola – 444002. PAN: AACPI1359N	ITO, Ward-2, Akola	2011-12

Assessee by : Shri R. B. Atal (Sl.No.1 & 2)
Shri K. P. Dewani (Sl.No.3)
Revenue by : Smt. Agnes P. Thomas

सुनवाई की तारीख / Date of Hearing : 03.09.2021
घोषणा की तारीख / Date of Pronouncement : 03.09.2021

आदेश / ORDER

These bunch of appeals preferred by the assessees for the various assessment years mentioned in the caption emanates from the orders of the Learned Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. When the matter had come up for hearing today, the appellants filed their respective letters seeking permission to withdraw the appeals as the dispute in these appeals is proposed to be settled under Vivad Se Vishwas Scheme, 2020. The appellants also filed copy of Form No.3 issued by the Designated Authority.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellants to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 03rd day of September, 2021.

Sd/-

(PARTHA SARATHI CHAUDHURY)
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 03rd September, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. Concerned CIT(A).
4. Concerned CIT.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर /
DR, ITAT, "Nagpur" Pune;
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.